

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 165
(CAA)-43(PB)/2019

IN THE MATTER OF:

Crimson Commodity Ltd. and Pluto Financial Services Pvt. Ltd.

.....Applicant

Order under Section 230-232

Order delivered on 04.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner

Mr. Ravi Mohan, Mr. Akhilesh, Ms. Ananya
Madhusudan, Advs. with Mr. Ayush
Jain, CS

For the Respondent(s):-


Mr. Akshya Joshi, Mr. Amish Tandon, Advs. for OL
Ms. Chetna Kandpal, CP for RD(NR)
Mr. Deepak Anand, Adv. for IT Dept.

ORDER

There are no objections raised by the RD, OL and Income Tax
Department.

Arguments heard. Order reserved.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)